

The High Court Of Madhya Pradesh**WP-14056-2020**

(IN REFERENCE (IN COMPLIANCE OF ORDER OF HONBLE THE SUPREME COURT DATED 16/09/2020
PASSED IN WP (CIVI Vs UNION OF INDIA AND OTHERS))

3**Jabalpur, Dated : 23-10-2020****Heard through Video Conferencing.**

Shri J.K.Jain, learned Assistant Solicitor General for the Union of India.

Shri P.K.Kaurav, learned Advocate General with Shri Ashish Anand

Bernard, learned Deputy Advocate General for the State.

Shri Brajesh Nath Mishra, learned counsel for respondent No.3.

Let this matter be listed on **06.11.2020** to enable respondent No.3 to give list of all pending criminal cases involving sitting/former legislators (MPs and MLAs) particularly those cases where stay has been granted by the High Court.

Meanwhile response filed by the respondent-State be placed on record.

List as above.

(SANJAY YADAV)
ACTING CHIEF JUSTICE

(SUJOY PAUL)
JUDGE

anand

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ANAND KRISHNA SEN
Date: 2020.10.23
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